## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

Co. Appeal No. 35/252/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>07.11.2017</u>

Name of the Company:

Tejaskumar Bodawala

(Cosmos Aircon Pvt Ltd)

V/s.

Registrar of Companies, Gujarat.

Section of the Companies Act:

Section 252 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

APPELLANT

**SIGNATURE** 

TONI CHAH

PRACTISIMG

acen ethen

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## <u>ORDER</u>

Learned PCS Ms. Tejal Shah present for Appellant. None present for ROC.

Appellant not filed proof of service of notice on ROC.

Appellant is directed to issue notice of date of hearing on ROC and shall file proof of service.

List the matter on 30.11.2017.

15. Lees-7-11.17

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 07th day of November, 2017.